

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.180/00249/2019

Friday, this the 5th day of April, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Valsal Jacob(*),
W/o.P.D.Jacob,
Stenographer Gr-I, CPWD,
Calicut Central Division,
MS Baburaj Road, Kallai, Calicut.
Residing at Pullukaran House,
IP Krishnan Road, 37/1835-A,
P.O.Karaparambu, Calicut – 673 010. ...Applicant

(By Advocates – Mr.K.P.S.Suresh & Mr.Varghese John)

v e r s u s

1. The Director General (Works),
Central Public Works Department,
Nirman Bhawan, New Delhi – 110 011.
2. The Chief Engineer,
Central Public Works Department (CPWD),
Trivandrum – 695 001.
3. Supervening Engineer, CPWD,
Calicut Central Division, MS Baburaj Road,
Kallai, Calicut – 673 003.
4. Executive Engineer,
Central Public Works Department (CPWD),
Bhopal Central Division, Bhopal – 462 003. ...Respondents

(By Advocate Mrs.Mini.R.Menon, ACGSC)

This application having been heard on 5th April 2019, the Tribunal on the same delivered the following :

**(* correction carried out as per order dated 30.5.2019 in
M.A.No.180/490/2019 in O.A.No.180/249/2019)**

O R D E R (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

The O.A is filed by Smt.Valsala Jacob, Stenographer Gr.I, Calicut for counting her past temporary services for pay fixation and subsequent retirement benefits. It is submitted that the applicant has filed a representation, a copy of which is available at Annexure A-1, which remains unresponded to. We feel that the O.A can be disposed of at this stage by directing the 1st respondent to consider Annexure A-1 representation of the applicant in accordance with law and dispose it of as expeditiously as possible, in any case, within a period of two months from the date of receipt of a copy of this order. Ordered accordingly.

2. The O.A stands disposed of as above. No costs.

(Dated this the 5th day of April 2019)

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures in O.A.No.180/00249/2019

- 1. Annexure A-1** – True copy of the representation dated 27.3.2018 submitted by the applicant.
- 2. Annexure A-2** – True copy of the letter dated 13.4.2018 issued by the third respondent to the second respondent.
